Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 110 066.

Dated: 16.8.2019

NOTICE

All the concerned are hereby informed that on 16.8.2019 Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. Bijay Kumar, Member (T) will hear Customs, Excise and Service Tax Division Bench matters.

On this day Hon'ble Ms. Rachna Gupta, Member (J) will hear Single Member Bench matters listed before Hon'ble Sh. Anil Choudhary, Member (J).

By order

16-8.19

(Mukesh Gupta) Asstt. Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.